



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.09.2024

**NOTICE**

Please take notice that the following matters listed in the Court – IV on 20.09.2024 stands adjourned. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 <b>(PH)</b>	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	Abhijeet Sinha-R1 Rishi Sood-R2

By order of Hon'ble Chairperson  
-Sd/  
Registrar